

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

**C.P. No.60/69/2019
M.A. No.60/1295/2019 in
O.A. No.60/500/2018**

Date of decision: 01.11.2019

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MR. PRADEEP KUMAR, MEMBER (A).**

Satpal S/o Ram Swaroop, age 56 years, working as Laboratory Asstt. O/o Research Officer B & R Research Laboratory, Sector-9, Chandigarh-160009.

... PETITIONER

VERSUS

1. Ajoy Kumar Sinha, Finance Secretary, Chandigarh Administration, U.T. Secretariat Building, Sector-9, Chandigarh-160009.
2. Mukesh Anand, Chief Engineer, Chandigarh Administration, U.T. Secretariat Building, Sector-9, Chandigarh-160009.
3. C.B. Ojha, Superintending Engineer, Construction Circle-I (Plg), Chandigarh Administration, U.T. Secretariat Building, Sector-9, Chandigarh-160009.

... RESPONDENTS

PRESENT: Sh. Rohit Seth, counsel for the petitioner.

Sh. Gagandeep Singh Chhina, counsel for the respondents.

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel for the respondents produces copy of order dated 31.10.2019 in supersession of earlier order dated 28.8.2019, which is taken on record. Based upon this, he submitted that present C.P. has been rendered infructuous and may be disposed of as such.
2. In view of the above, C.P. is closed. Notices issued to the respondents are discharged. M.A. also stands disposed of as such.

**(PRADEEP KUMAR)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 01.11.2019.
Place: Chandigarh.

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